

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 03.03.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) No. 01 of 2021	Macquarie SBI Infrastructure Invesments P Ltd. Vs. K. Sadananda Reddy & others	Thiraymbak J Kannan	Deepika Murali
2.	Comp. App (AT) (CH) No.03 of 2021	V. G. Selvaraj & Others Vs. VGP Housing Private Limited & others	R. Vijaya Suresh	T. K. Bhaskar R1-R4 Sanjeev Kumar R5 & R8

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By the order of Hon'ble Member (J)

**-sd/-
Court Officer
(Chennai Bench)**